2019. He had said that the Ministry of Rural Development had allowed identification of eligible left-out families by 7th March, 2019. But, the State could identify only 35,000 families within the stipulated period because of preoccupation of Government machinery in preparatory work for 2019 General Elections. Everybody is aware of network connectivity and Left Wing Extremism violence in some pockets of the State. When the Ministry opened window for only the fourteen districts affected by Cyclone Fani, another 7.87 lakh families were identified. The State Government conducted the identification through the rural housing portal and found another 5.9 lakh families in sixteen districts, not affected by Cyclone Fani, but eligible. The districts unaffected by Cyclone Fani were predominantly tribal ones and in the KBK Region of the State.

He had reminded the Prime Minister of his commitment in May, 2019, to allot five lakh PMA houses to families affected by the cyclone and said, there are 1.84 lakh families whose houses were damaged. These families are otherwise not entitled for availing normal PMAY-G houses. So, these families may be considered. The Centre has, however, said that it won't be possible. It had said that 18,56,652 applicants were in the Permanent Waiting List based on the Socio-Economic Caste Census held in 2011. Another 11,03,916 persons were included in the AWAS PLUS portal of the Ministry taking the total number of applicants for housing assistance under PMAY-Gram.

MR. DEPUTY CHAIRMAN: Please conclude. Your time is over. The following hon. Members associated themselves with the issue raised by the hon. Member, Shri Debashish Samantray: Shri P. Wilson (Tamil Nadu), Shri Niranjan Bishi (Odisha), Shri Subhasish Khuntia (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Shri Jawhar Sircar (West Bengal), Shrimati Sulata Deo (Odisha) and Dr. Sasmit Patra (Odisha).

Now, Shri S. Selvaganabathy.

Request for setting up of a defence corridor in Puducherry

SHRI S. SELVAGANABATHY (Puducherry): Mr. Deputy Chairman, Sir, the area of Puducherry is about 492 sq. kms and it is a very important educational hub of South India with reputed educational institutions imparting high-standard school education and the professional courses like Engineering and Medical. Hundreds of well-trained and qualified students are passing out every year but they are struggling because of the lack of employment opportunities. The Government of India's initiative of 'Make in India' had

opened up many opportunities, thereby the Ministry of Defence, the Government of India, is setting up defence equipment manufacturing units in various States. The objective of the Government is to create more employment opportunities in the respective States and thereby the educated unemployed youth will largely be benefitted. I request the hon. Defence Minister to set up a large defence equipment manufacturing unit either in Puducherry or in Karaikal. Karaikal and Puducherry are the regions in the Union Territory of Puducherry where adequate land and other infrastructural facilities are available for setting up the unit. The road and sea connectivity in Puducherry is well established in order to ensure smooth movement of finished goods to various places in the country. Further, the East Coast Road, NH-45 A and NH-45 provide adequate road connectivity to Puducherry. As far as Karaikal is concerned, the work on Chennai to Kanyakumari land — highway road connectivity is moving at a faster pace and will be completed very soon. So, the road connectivity to Karaikal will not be a problem for movement of vehicles. Once Puducherry was having many industrial units due to the existence of various incentives, which created many employment opportunities and also yielded good revenue to the Government. Due to withdrawal of incentives to industrial units during the year 2004, many industries moved out of Puducherry. Even though Puducherry is a place where all facilities are available for setting up of any type of industries, due to lack of special incentives to the entrepreneurs, they are not interested to establish new industries in Puducherry. In order to ensure economic growth and employment opportunities in Puducherry, the Government of India shall consider as a special case one such corridor based on the availability of the infrastructure and... ...(Time-bell rings)...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the issue raised by the hon. Member, Shri S. Selvaganabathy: Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), and Dr. Sasmit Patra (Odisha).

Thank you. Now, Shri Vivek K. Tankha.

Need to ensure judicial accountability in the country

SHRI VIVEK K. TANKHA (Madhya Pradesh): Mr. Deputy Chairman, Sir, it is my belief that there can be no peace without justice. "Injustice anywhere is a threat to justice